

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :07-03-2025

**Date : 07.03.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
18484/2025	07.03.2025	BLAPL-10190/2024	PK PAL	C.O.		Order Dtd. 2025-02-19		(S No
18486/2025	07.03.2025	BLAPL-11409/2024	BB MALLICK	C.O.		Order Dtd. 2025-02-19	BAIL-1	(S No
18487/2025	07.03.2025	BLAPL-983/2025	UP BAG	C.O.		Order Dtd. 2025-03-05		(S No
18488/2025	07.03.2025	ABLAPL-2044/2025	BK DALAI	C.O.		Order Dtd. 2025-03-04		(S No
18489/2025	07.03.2025	ABLAPL-2026/2025	G JAYASINGH	C.O.		Order Dtd. 2025-03-04		(S No
18490/2025	07.03.2025	ABLAPL-2028/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2	(S No 16
18491/2025	07.03.2025	ABLAPL-2030/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 16
18492/2025	07.03.2025	ABLAPL-2032/2025	SP DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1	(S No
18493/2025	07.03.2025	ABLAPL-2033/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No
18494/2025	07.03.2025	ABLAPL-2034/2025	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No
18495/2025	07.03.2025	ABLAPL-2036/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No
18496/2025	07.03.2025	ABLAPL-2037/2025	SC BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-2	(S No 17
18497/2025	07.03.2025	ABLAPL-2038/2025	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 17
18498/2025	07.03.2025	ABLAPL-2040/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 17
18500/2025	07.03.2025	ABLAPL-2042/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 17
18501/2025	07.03.2025	ABLAPL-13523/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No 17

18502/2025	07.03.2025	ABLAPL-126/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-2	(S No 11
18507/2025	07.03.2025	ABLAPL-12222/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-2	(S No
18508/2025	07.03.2025	BLAPL-1600/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-2	(S No 17
18509/2025	07.03.2025	WP (C) - 6146/2025	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-6	(S No 35
18511/2025	07.03.2025	CONTC-6608/2024	A.K.ROY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	CONTEMPT	(S No
18512/2025	07.03.2025	BLAPL-1599/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-1	(S No 15
18513/2025	07.03.2025	WP (C) - 6000/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 19
18514/2025	07.03.2025	CONTC-6607/2024	A.K.ROY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 19
18515/2025	07.03.2025	CONTC-7532/2024	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No 19
18517/2025	07.03.2025	CONTC-7127/2024	A.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06	CONTEMPT	(S No
18518/2025	07.03.2025	CONTC-820/2020	R.K.MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	CONTEMPT	(S No
18520/2025	07.03.2025	WP (C) - 15676/2022	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-1	(S No 31
18521/2025	07.03.2025	WP (C) - 6418/2025	J.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-06	WRIT BRANCH-6	(S No 35
18523/2025	07.03.2025	WP (C) - 6353/2025	P.L.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-06	WRIT BRANCH-2	(S No
18524/2025	07.03.2025	CRLMA-3/2025	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-05		(S No
18525/2025	07.03.2025	WP (C) - 5746/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-06		(S No
18526/2025	07.03.2025	WP (C) - 40/2025	S.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03-05		(S No
18527/2025	07.03.2025	WP (C) - 6021/2025	T.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-06	WRIT BRANCH-6	(S No 35
18528/2025	07.03.2025	WP (C) - 6001/2025	S.K.PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-03-06		(S No 35
18530/2025	07.03.2025	WP (C) - 5746/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-06		(S No 35
18531/2025	07.03.2025	WP (C) -	D.SAMAL	C.O.	COURT NO.	Order Dtd. 2025-03-	WRIT	(S

		6205/2025			25	05	BRANCH (DIVISION BENCH-2)	No 11
18534/2025	07.03.2025	CRLMC- 832/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No 11
18535/2025	07.03.2025	WP (C) - 2000/2020	R.K.MOHABHOI	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	WRIT BRANCH-4	(S No 38
18536/2025	07.03.2025	CRLMC- 816/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No 38
18537/2025	07.03.2025	WP (C) - 5892/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No 38
18539/2025	07.03.2025	WP (C) - 6034/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06		(S No 38
18541/2025	07.03.2025	CRLMC- 797/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No 38
18542/2025	07.03.2025	WP (C) - 5597/2025	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 24	WRIT BRANCH-1	(S No
18543/2025	07.03.2025	WP (C) - 6241/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(S No 42
18545/2025	07.03.2025	WP (C) - 6020/2025	M.R.TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06	WRIT BRANCH-6	(S No 35
18546/2025	07.03.2025	WP (C) - 5566/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 24	WRIT BRANCH-1	(S No
18549/2025	07.03.2025	CONTC- 7067/2024	A P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06	CONTEMPT	(S No
18550/2025	07.03.2025	CONTC- 7768/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06		(S No
18551/2025	07.03.2025	CRLMC- 707/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No
18553/2025	07.03.2025	MACA- 671/2022	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	MISC. APPEAL SEC.	(S No
18554/2025	07.03.2025	WP (C) - 5889/2025	RC MUDULI	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No
18556/2025	07.03.2025	MACA- 736/2022	P K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	MISC. APPEAL SEC.	(S No
18557/2025	07.03.2025	CRLMC- 733/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No
18558/2025	07.03.2025	WP (C) - 6231/2025	PL MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	WRIT BRANCH-6	(S No 35
18560/2025	07.03.2025	RFA- 187/2007	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	FIRST APPEAL	(S No
18561/2025	07.03.2025	WP (C) -	GD MALLICK	C.O.	COURT NO.	Order Dtd. 2025-03-	WRIT	(S

		6262/2025			25	24	BRANCH-6	No 35
18562/2025	07.03.2025	RFA- 212/2007	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	FIRST APPEAL	(S No
18563/2025	07.03.2025	WP (C) - 4995/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18564/2025	07.03.2025	WP (C) - 6485/2025	SK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 13	WRIT BRANCH-6	(S No 24
18566/2025	07.03.2025	WP (C) - 24670/2024	KN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06		(S No 24
18568/2025	07.03.2025	CONTC- 5659/2024	PN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05		(S No 24
18571/2025	07.03.2025	CONTC- 6620/2024	NK ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06		(S No 24
18572/2025	07.03.2025	CONTC- 8106/2024	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 06		(S No 24
18575/2025	07.03.2025	WP (C) - 4895/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18576/2025	07.03.2025	WP (C) - 6148/2025	S K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	WRIT BRANCH-7	(S No 18
18578/2025	07.03.2025	WP (C) - 4992/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21		(S No 18
18581/2025	07.03.2025	CRLMC- 848/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 05	CRIMINAL MISC	(S No
18582/2025	07.03.2025	WP (C) - 4991/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18585/2025	07.03.2025	WP (C) - 4986/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18586/2025	07.03.2025	WP (C) - 4926/2025	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18588/2025	07.03.2025	TRP (C) - 45/2025	SC PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-03- 05		(S No 10
18589/2025	07.03.2025	WP (C) - 4985/2025	H. K. PATRA	C.O.	COURT NO. 14	Order Dtd. 2025-02- 21	WRIT BRANCH-3	(S No 33
18590/2025	07.03.2025	TRP (C) -	PK MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-03-		(S

		58/2025			14	05		No 33
18591/2025	07.03.2025	WP (C) - 5017/2025	H. K. PATRA	C.O.	COURT NO. 14	Order Dtd. 2025-02- 21	WRIT BRANCH-5	(S No 21
18595/2025	07.03.2025	WP (C) - 5013/2025	H. K. PATRA	C.O.	COURT NO. 14	Order Dtd. 2025-02- 21		(S No 21
18596/2025	07.03.2025	WP (C) - 32028/2024	S R BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04- 07	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18597/2025	07.03.2025	WP (C) - 5000/2025	S BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH-4	(S No 37
18598/2025	07.03.2025	WP (C) - 3729/2025	SATYAJIT BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18600/2025	07.03.2025	WP (C) - 3729/2025	GYANMAYA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18601/2025	07.03.2025	WP (C) - 5005/2025	H. K. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 21	WRIT BRANCH-4	(S No 37
18602/2025	07.03.2025	WP (C) - 596/2025	A DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH-6	(S No 35
18603/2025	07.03.2025	WP (C) - 596/2025	N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH-6	(S No 35
18604/2025	07.03.2025	WP (C) - 1069/2025	N K SEN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18605/2025	07.03.2025	WP (C) - 3230/2025	N K SEN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 05		(S No 11
18606/2025	07.03.2025	WP (C) - 30260/2011	B K PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03- 06	WRIT BRANCH-8	(S No 42
18607/2025	07.03.2025	WP (C) - 5844/2025	SANTOSH KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 25	WRIT BRANCH-3	(S No 28
18608/2025	07.03.2025	WP (C) - 30261/2011	B K PATI	C.O.	COURT NO. 6	Order Dtd. 2025-03- 06	WRIT BRANCH-8	(S No 42
18609/2025	07.03.2025	WP (C) - 5935/2025	SANTOSH KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 25	WRIT BRANCH-5	(S No 23
18610/2025	07.03.2025	WP (C) - 5938/2025	SANTOSH KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 25		(S No 23

18611/2025	07.03.2025	WP (C) - 31682/2024	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-05		(S No 23
18612/2025	07.03.2025	WP (C) - 5962/2025	ARUNDHATI SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-04-02		(S No 23
18614/2025	07.03.2025	WP (C) - 30123/2024	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03-05		(S No 23
18615/2025	07.03.2025	BLAPL-1574/2025	T R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-05		(S No 23
18616/2025	07.03.2025	WP (C) - 30860/2024	B LENKA	C.O.	COURT NO. 20	Order Dtd. 2025-03-25		(S No 23
18617/2025	07.03.2025	WP (C) - 30860/2024	J D MUDULI	C.O.	COURT NO. 20	Order Dtd. 2025-03-25		(S No 23
18618/2025	07.03.2025	WP (C) - 6163/2025	B HATI	C.O.	COURT NO. 20	Order Dtd. 2025-03-04		(S No 23
18619/2025	07.03.2025	WP (C) - 6210/2025	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2025-03-05	WRIT BRANCH-5	(S No 23
18620/2025	07.03.2025	WP (C) - 6032/2025	R K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-03-04		(S No 23
18621/2025	07.03.2025	ABLAPL-2051/2025	A PATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 23
18622/2025	07.03.2025	ABLAPL-2118/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No 17
18623/2025	07.03.2025	ABLAPL-2120/2025	RR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 17
18624/2025	07.03.2025	ABLAPL-2125/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 17
18625/2025	07.03.2025	ABLAPL-2127/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 17
18628/2025	07.03.2025	WP (C) - 6009/2025	TAPAN KU NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 46
18629/2025	07.03.2025	CRLMC-703/2025	N.C.SINHA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 46
18630/2025	07.03.2025	CRLMC-4243/2024	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 46
18631/2025	07.03.2025	CRLMC-854/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 46

18632/2025	07.03.2025	CRLMC-851/2025	K.C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No 46
18633/2025	07.03.2025	WP (C) - 5944/2025	R M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18634/2025	07.03.2025	CRLMC-818/2025	K.C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	CRIMINAL MISC	(S No
18635/2025	07.03.2025	RPFAM-85/2014	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	FIRST APPEAL	(S No
18636/2025	07.03.2025	CRLMC-819/2025	K.C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No
18637/2025	07.03.2025	CRLMC-821/2025	K.C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05		(S No
18638/2025	07.03.2025	CRLMC-771/2025	A.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-04-30		(S No
18640/2025	07.03.2025	CRLMC-734/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No
18641/2025	07.03.2025	CRLMC-2693/2024	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05		(S No
18643/2025	07.03.2025	FAO-485/2024	K.C.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No
18645/2025	07.03.2025	WP (C) - 6170/2025	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18647/2025	07.03.2025	ABLAPL-2119/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-1	(S No
18648/2025	07.03.2025	FAO-485/2024	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No
18650/2025	07.03.2025	WP (C) - 5973/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No
18651/2025	07.03.2025	WP (C) - 5971/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No
18653/2025	07.03.2025	WP (C) - 6191/2025	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No
18655/2025	07.03.2025	WP (C) - 5507/2025	H S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18657/2025	07.03.2025	WP (C) - 6215/2025	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	WRIT BRANCH-5	(S No 23
18658/2025	07.03.2025	ABLAPL-2134/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No 23
18660/2025	07.03.2025	WP (C) - 6212/2025	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No 23
18661/2025	07.03.2025	ABLAPL-2133/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No 23

18662/2025	07.03.2025	WP (C) - 6178/2025	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No 23
18663/2025	07.03.2025	ABLAPL-2135/2025	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-1	(S No
18664/2025	07.03.2025	ABLAPL-2136/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No
18666/2025	07.03.2025	ABLAPL-2138/2025	MB SMRUTIRANJAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(S No
18667/2025	07.03.2025	WP (C) - 6127/2025	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2025-03-20	WRIT BRANCH-5	(S No 23
18668/2025	07.03.2025	WP (C) - 6187/2025	S.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-03-04	WRIT BRANCH-7	(S No 18
18671/2025	07.03.2025	WP (C) - 6164/2025	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-03-04		(S No 18
18672/2025	07.03.2025	WP (C) - 5984/2025	K. K. NATH	C.O.	COURT NO. 12	Order Dtd. 2025-03-04		(S No 18
18673/2025	07.03.2025	WP (C) - 6084/2025	R. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 46
18674/2025	07.03.2025	WP (C) - 5945/2025	R. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-12		(S No 46
18675/2025	07.03.2025	WP (C) - 6183/2025	A. PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05		(S No 46
18677/2025	07.03.2025	WP (C) - 6329/2025	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24	WRIT BRANCH-6	(S No 35
18678/2025	07.03.2025	WP (C) - 6132/2025	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No 35
18679/2025	07.03.2025	WP (C) - 20185/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(S No 35
18680/2025	07.03.2025	CRLMC-534/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	CRIMINAL MISC	(S No
18681/2025	07.03.2025	CRLMC-4092/2024	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
18682/2025	07.03.2025	CRLMC-4635/2024	S. K. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
18683/2025	07.03.2025	CRLMC-4753/2024	SANJAY KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
18684/2025	07.03.2025	ABLAPL-2031/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	BAIL-1	(S No
18685/2025	07.03.2025	ABLAPL-2035/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	BAIL-2	(S No 17
18686/2025	07.03.2025	ABLAPL-	P. K. BARIK	C.O.	COURT NO.	Order Dtd. 2025-03-		(S

		2050/2025			17	04		No 17
18687/2025	07.03.2025	ABLAPL- 2049/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04		(S No 17
18688/2025	07.03.2025	ABLAPL- 2097/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 17
18689/2025	07.03.2025	ABLAPL- 2096/2025	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 17
18690/2025	07.03.2025	WP (C) - 1848/2025	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 18	WRIT BRANCH-1	(S No 31
18691/2025	07.03.2025	ABLAPL- 2098/2025	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 31
18692/2025	07.03.2025	ABLAPL- 2105/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 31
18693/2025	07.03.2025	ABLAPL- 2110/2025	M SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 31
18694/2025	07.03.2025	WP (C) - 6324/2025	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 18
18696/2025	07.03.2025	ABLAPL- 2106/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 18
18697/2025	07.03.2025	WP (C) - 3723/2025	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02- 25		(S No 18
18698/2025	07.03.2025	ABLAPL- 2108/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No 18
18700/2025	07.03.2025	ABLAPL- 2072/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05	BAIL-2	(S No 18
18701/2025	07.03.2025	WP (C) - 5751/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(S No 41
18702/2025	07.03.2025	WP (C) - 6181/2025	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04	WRIT BRANCH-6	(S No 35
18703/2025	07.03.2025	FAO- 379/2024	I C SAHU	C.O.	COURT NO. 17		MISC. APPEAL SEC.	(S No
18704/2025	07.03.2025	ABLAPL- 2085/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05	BAIL-1	(S No
18705/2025	07.03.2025	WP (C) - 5891/2025	BHOJARAJ SETH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 04		(S No
18706/2025	07.03.2025	ABLAPL- 2092/2025	ASHOK KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03- 05		(S No

18707/2025	07.03.2025	WP (C) - 6024/2025	P MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No
18708/2025	07.03.2025	ABLAPL-1807/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No 17
18710/2025	07.03.2025	WP (C) - 6000/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 19
18712/2025	07.03.2025	WP (C) - 5955/2025	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH-5	(S No 23
18713/2025	07.03.2025	WP (C) - 5964/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH-3	(S No 13
18717/2025	07.03.2025	WP (C) - 5020/2025	B. B. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 37
18718/2025	07.03.2025	WP (C) - 11031/2024	R M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	WRIT BRANCH-1	(S No
18720/2025	07.03.2025	FAO-175/2024	S K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	MISC. APPEAL SEC.	(S No
18721/2025	07.03.2025	FAO-175/2024	B R SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2024-10-28	MISC. APPEAL SEC.	(S No
18722/2025	07.03.2025	WP (C) - 6435/2025	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-03-19	WRIT BRANCH-8	(S No 43
18724/2025	07.03.2025	FAO-160/2024	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	MISC. APPEAL SEC.	(S No
18725/2025	07.03.2025	CRLMP-1366/2024	P. C. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-05		(S No
18726/2025	07.03.2025	FAO-160/2024	I CH SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-03-05	MISC. APPEAL SEC.	(S No
18747/2025	07.03.2025	ABLAPL-2071/2025	GR PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04	BAIL-2	(S No 18
18749/2025	07.03.2025	ABLAPL-2061/2025	PRITAM KUMAR MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(S No 18
18759/2025	07.03.2025	WP (C) - 19265/2022	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18763/2025	07.03.2025	CRLA-528/2015	N K SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	CRIMINAL APPEAL	(S No
18765/2025	07.03.2025	RVWPET-99/2024	S SAMAL	C.O.	COURT NO. 5	Order Dtd. 2025-02-28	CIVIL REVISION	(S No
18768/2025	07.03.2025	BLAPL-9810/2024	RK BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-03-05	BAIL-1	(S No
18769/2025	07.03.2025	BLAPL-	L ACHARI	C.O.	COURT NO.	Order Dtd. 2025-03-		(S

		10014/2024			5	05		No
18770/2025	07.03.2025	BLAPL-9965/2024	H SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2025-03-05		(S No
18773/2025	07.03.2025	BLAPL-9798/2024	PK BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-03-05		(S No
18775/2025	07.03.2025	WP (C) - 38671/2023	S K SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18776/2025	07.03.2025	WP (C) - 1627/2023	S K MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2023-01-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18779/2025	07.03.2025	WP (C) - 6315/2025	D.K.SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-03-05	WRIT BRANCH-6	(S No 35
18780/2025	07.03.2025	ABLAPL-14930/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 35
18781/2025	07.03.2025	CRLMP-264/2025	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 35
18782/2025	07.03.2025	CRLMP-109/2025	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 35
18783/2025	07.03.2025	CRLMP-111/2025	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 35
18784/2025	07.03.2025	CRLMP-124/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 35
18785/2025	07.03.2025	RPFAM-348/2024	S DASH	C.O.	COURT NO. 3	Order Dtd. 2025-04-10		(S No 35
18786/2025	07.03.2025	CRLMC-59/2025	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2025-04-04	CRIMINAL MISC	(S No
18787/2025	07.03.2025	CRLMC-824/2025	B P TANGA	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No
18788/2025	07.03.2025	WP (C) - 6028/2025	B. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-5	(S No 23
18789/2025	07.03.2025	CRLMC-862/2025	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No 23
18790/2025	07.03.2025	WP (C) - 6027/2025	B. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-5	(S No 23
18791/2025	07.03.2025	FAO-36/2025	M MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-04-21		(S No 23
18792/2025	07.03.2025	WP (C) - 6025/2025	B. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-5	(S No 23

18793/2025	07.03.2025	FAO-95/2025	M MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-07	MISC. APPEAL SEC.	(S No 41
18794/2025	07.03.2025	WP (C) - 5475/2025	B. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 41
18795/2025	07.03.2025	WP (C) - 1781/2019	B SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-06	WRIT BRANCH-3	(S No 11
18796/2025	07.03.2025	CRLREV-432/2024	B. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-26		(S No 11
18797/2025	07.03.2025	WP (C) - 3511/2016	B K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-18	WRIT BRANCH-8	(S No 42
18798/2025	07.03.2025	WP (C) - 5815/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 42
18799/2025	07.03.2025	WP (C) - 2763/2025	A. K. BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	WRIT BRANCH-2	(S No
18800/2025	07.03.2025	WP (C) - 5819/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06	WRIT BRANCH-4	(S No 46
18801/2025	07.03.2025	WP (C) - 6245/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 46
18802/2025	07.03.2025	WP (C) - 6264/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 46
18803/2025	07.03.2025	WP (C) - 6276/2025	A MOAHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06	WRIT BRANCH-6	(S No 35
18804/2025	07.03.2025	WP (C) - 6277/2025	A MOAHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 35
18805/2025	07.03.2025	WP (C) - 6278/2025	A MOAHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 35
18806/2025	07.03.2025	WP (C) - 6404/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-06	WRIT BRANCH-8	(S No 42
18807/2025	07.03.2025	WP (C) - 6460/2025	P K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 42
18808/2025	07.03.2025	WP (C) - 21626/2024	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-03-06		(S No 42
18810/2025	07.03.2025	WP (C) - 6444/2025	M.K.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-07	WRIT BRANCH-7	(S No 18
18811/2025	07.03.2025	WP (C) - 21807/2020	P. DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-12	WRIT BRANCH-6	(S No 24

18812/2025	07.03.2025	BLAPL-8127/2023	J.J.PRADHAN	C.O.	COURT NO. 22		BAIL-1	(S No
18813/2025	07.03.2025	BLAPL-9032/2023	J.J.PRADHAN	C.O.	COURT NO. 22		BAIL-2	(S No
18814/2025	07.03.2025	BLAPL-10103/2024	SWAYAMPRAVA DASH	C.O.	COURT NO. 12	Order Dtd. 2025-03-06		(S No
18815/2025	07.03.2025	WP (C) - 26658/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-03-05		(S No
18816/2025	07.03.2025	BLAPL-1569/2025	AK JATI	C.O.	COURT NO. 12	Order Dtd. 2025-03-05		(S No
18817/2025	07.03.2025	BLAPL-12254/2024	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05	BAIL-2	(S No 12
18818/2025	07.03.2025	BLAPL-6130/2024	LAXMI NARAYAN RAYATSINGH, M/S. DURGA PRASAD NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(S No 12
18820/2025	07.03.2025	RSA-360/2023	M BARAL	C.O.	DR (J)	Order Dtd. 2025-03-10	SECOND APPEAL	(S No
18821/2025	07.03.2025	RSA-106/2022	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-04-07	SECOND APPEAL	(S No
18822/2025	07.03.2025	CRLA-609/2022	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-07-15	CRIMINAL APPEAL	(S No
18824/2025	07.03.2025	ABLAPL-13712/2024	SANJAY KUMAR MOHANTY 2	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-2	(S No 18
18825/2025	07.03.2025	WP (C) - 6110/2025	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2025-03-20	WRIT BRANCH-5	(S No 23
18826/2025	07.03.2025	ABLAPL-10246/2024	SURYAKANTA DASMOHAPATRA, AMITAV TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-03-05		(S No 23
18827/2025	07.03.2025	ABLAPL-10182/2024	SURYAKANTA DASMOHAPATRA, AMITAV TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-2	(S No
18828/2025	07.03.2025	MATA-150/2023	M/S.MANOJ VERMA, S.K.JETHY, S.K.MISHRA, A.K.ROUT, P RAM MOHAN, M/S.DEBARANJAN RAY	C.O.	COURT NO. 12	Order Dtd. 2025-03-06	FIRST APPEAL	(S No
18829/2025	07.03.2025	ABLAPL-12235/2024	MR ROURTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-03-05		(S No
18830/2025	07.03.2025	ABLAPL-10141/2024	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-05		(S No
18831/2025	07.03.2025	WP (C) - 1103/2021	B BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10

18832/2025	07.03.2025	ABLAPL-9832/2024	PK PAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-1	(S No 13
18833/2025	07.03.2025	WP (C) - 6290/2025	D NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03-06	WRIT BRANCH-5	(S No 20
18834/2025	07.03.2025	ABLAPL-9646/2024	RK BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-2	(S No
18835/2025	07.03.2025	ABLAPL-1976/2025	SK DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	BAIL-2	(S No 18
18836/2025	07.03.2025	ABLAPL-1154/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No 11
18837/2025	07.03.2025	ABLAPL-994/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No 12
18838/2025	07.03.2025	ABLAPL-710/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-1	(S No 15
18839/2025	07.03.2025	WP (C) - 6194/2025	P. N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-06	WRIT BRANCH-7	(S No 18
18840/2025	07.03.2025	WP (C) - 6611/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-06	WRIT BRANCH-1	(S No 30
18841/2025	07.03.2025	WP (C) - 1385/2025	R. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-2	(S No
18842/2025	07.03.2025	WP (C) - 4087/2025	G. D. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-06	WRIT BRANCH-1	(S No
18843/2025	07.03.2025	WP (C) - 6173/2025	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-4	(S No 46
18844/2025	07.03.2025	WP (C) - 3604/2025	A. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-04		(S No 46
18845/2025	07.03.2025	WP (C) - 3604/2025	A. PATI	C.O.	COURT NO. 1	Order Dtd. 2025-03-04		(S No 46
18847/2025	07.03.2025	CRLA-1178/2022	P K LENKA	C.O.	COURT NO. 7	Order Dtd. 2025-07-14	CRIMINAL APPEAL	(S No
18848/2025	07.03.2025	MATA-309/2023	R SAHU	C.O.	COURT NO. 7	Order Dtd. 2025-03-05	FIRST APPEAL	(S No
18849/2025	07.03.2025	CRLMC-877/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-30		(S No
18850/2025	07.03.2025	ABLAPL-1017/2025	P. B. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No
18851/2025	07.03.2025	WP (C) - 1514/2025	K.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
18852/2025	07.03.2025	ABLAPL-1022/2025	P. B. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No
18853/2025	07.03.2025	ABLAPL-2099/2025	C. R. KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-05	BAIL-1	(S No

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18854/2025	07.03.2025	ABLAPL-13151/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No 13
18855/2025	07.03.2025	ABLAPL-1351/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No 13
18856/2025	07.03.2025	CONTC-7189/2024	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-06		(S No 13
18857/2025	07.03.2025	BLAPL-9955/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(S No 13
18858/2025	07.03.2025	WP (C) - 5550/2025	ULLASH CHANDRA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-05	WRIT BRANCH-1	(S No
18859/2025	07.03.2025	WP (C) - 6529/2025	B SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-06		(S No
18860/2025	07.03.2025	ABLAPL-2113/2025	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No 17
18861/2025	07.03.2025	WP (C) - 6137/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-06		(S No 17
18862/2025	07.03.2025	ABLAPL-5815/2024	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-06		(S No 17
18863/2025	07.03.2025	WP (C) - 6219/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	WRIT BRANCH-1	(S No 30
18864/2025	07.03.2025	WP (C) - 5479/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-06	WRIT BRANCH-1	(S No 30
18866/2025	07.03.2025	WP (C) - 24168/2024	G. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(S No 30
18867/2025	07.03.2025	WP (C) - 2244/2025	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-02-17	WRIT BRANCH-7	(S No 44
18868/2025	07.03.2025	JCRLA-8/2008	MR. JAMBESWAR PATI	C.O.	COURT NO. 23	Order Dtd. 2025-03-07	CRIMINAL APPEAL	(S No
18869/2025	07.03.2025	WP (C) - 10363/2017	MR. J. K. MISHRA-2	C.O.	COURT NO. 23	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
18870/2025	07.03.2025	WP (C) - 10363/2017	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
18871/2025	07.03.2025	MACA-772/2023	SATYABHUSAN DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(S No
18873/2025	07.03.2025	ABLAPL-2093/2025	PK ROURAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	BAIL-2	(S No

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18481/2025	07.03.2025	ABLAPL- 1220/2025	JAGADIP SAHOO	GENERAL		Order Dtd. 2025-02- 25	BAIL-1	(S No
18482/2025	07.03.2025	ABLAPL- 1374/2025	JAGADIP SAHOO	GENERAL		Order Dtd. 2025-02- 25	BAIL-1	(S No 15
18483/2025	07.03.2025	ABLAPL- 2064/2025	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2025-03- 04		(S No 15
18485/2025	07.03.2025	ABLAPL- 12078/2024	JAGADIP SAHOO	GENERAL		Entire Order		(S No 15
18503/2025	07.03.2025	ABLAPL- 12078/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2025-02- 24		(S No 15
18504/2025	07.03.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-09- 20	WRIT BRANCH-1	(S No
18505/2025	07.03.2025	RFA- 68/2003	GIRISH KUMAR SUNDARAY	GENERAL		Entire Brief	FIRST APPEAL	(S No
18506/2025	07.03.2025	CONTC- 7595/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-03- 05		(S No
18510/2025	07.03.2025	WP (C) - 13184/2003	SUSHANT KUMAR PRADHAN	GENERAL		Entire Brief	WRIT BRANCH-7	(S No 18
18516/2025	07.03.2025	WP (C) - 4347/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-5	(S No 21
18519/2025	07.03.2025	WP (C) - 4345/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 21
18522/2025	07.03.2025	WP (C) - 4344/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-7	(S No 48
18529/2025	07.03.2025	WP (C) - 4325/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 48
18533/2025	07.03.2025	WP (C) - 4324/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 48
18538/2025	07.03.2025	ABLAPL- 1736/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-02- 20	BAIL-1	(S No 13
18540/2025	07.03.2025	WP (C) - 4311/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 26
18544/2025	07.03.2025	WP (C) - 4272/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 26
18547/2025	07.03.2025	WP (C) -	ARUPANANDA	GENERAL		Order Dtd. 2025-03-	WRIT	(S

		4256/2025	GOSWAMY			03	BRANCH (DIVISION BENCH-3)	No 12
18548/2025	07.03.2025	WP (C) - 4270/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-1	(S No
18552/2025	07.03.2025	WP (C) - 4254/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-4	(S No 46
18555/2025	07.03.2025	WPC (OAC) - 2695/2015	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-03- 01	OA Branch	(S No
18559/2025	07.03.2025	BLAPL- 720/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03- 04	BAIL-2	(S No
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18569/2025	07.03.2025	BLAPL- 923/2025	SYED IQBAL	GENERAL		Order Dtd. 2025-03- 04		(S No 17
18570/2025	07.03.2025	WP (C) - 4252/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 17
18573/2025	07.03.2025	WP (C) - 4253/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
18574/2025	07.03.2025	BLAPL- 9768/2024	SURYA KANTA BAG	GENERAL		Order Dtd. 2025-03- 05	BAIL-2	(S No
18577/2025	07.03.2025	CONTC- 5805/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-03- 05		(S No
18579/2025	07.03.2025	WP (C) - 4349/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 20
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18583/2025	07.03.2025	CRLA- 981/2024	MAHADEV SAHU	GENERAL		Petition With Annexures		(S No
18592/2025	07.03.2025	BLAPL- 730/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03- 04		(S No
18593/2025	07.03.2025	ABLAPL- 2185/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-03- 06	BAIL-1	(S No
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18599/2025	07.03.2025	ABLAPL- 14838/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2025-03- 05		(S No
18613/2025	07.03.2025	WP (C) - 22283/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03- 06		(S No
18670/2025	07.03.2025	WP (C) - 29785/2024	LAXMI PRIYA MOHANTY	GENERAL		Order Dtd. 2025-01- 20		(S No
18676/2025	07.03.2025	ABLAPL-	ASUTOSH	GENERAL		Order Dtd. 2025-03-		(S

		2225/2025	TRIPATHY			06		No
18736/2025	07.03.2025	ABLAPL-9166/2019	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2021-08-06	BAIL-1	(S No
18762/2025	07.03.2025	ABLAPL-2062/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-03-04	BAIL-1	(S No
18766/2025	07.03.2025	ABLAPL-2104/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-03-05		(S No
18767/2025	07.03.2025	ABLAPL-2129/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-03-05		(S No
18771/2025	07.03.2025	MATA-74/2019	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-02-12	FIRST APPEAL	(S No
18772/2025	07.03.2025	WP (C) - 15613/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18774/2025	07.03.2025	WP (C) - 12490/2024	SANTOSH KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18777/2025	07.03.2025	CMP-322/2025	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2025-03-07		(S No 11
18778/2025	07.03.2025	BLAPL-4272/2024	YOGENDRA SINGH	GENERAL		Entire Order		(S No 11
18809/2025	07.03.2025	WP (C) - 30976/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-6	(S No 25
18819/2025	07.03.2025	BLAPL-936/2025	SNEHA VARMA	GENERAL		Order Dtd. 2025-03-05	BAIL-2	(S No 12
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18532/2025	07.03.2025	CRLA-1140/2024	K DANG	GENERAL		Order Dtd. 2025-03-05		(S No
18584/2025	07.03.2025	WP (C) - 32948/2024	SAYANTAN PANDA	GENERAL		Order Dtd. 2025-01-22	WRIT BRANCH-2	(S No
18587/2025	07.03.2025	CONTC-5909/2024	SUSANTA KUMAR ROUT	GENERAL		Order Dtd. 2025-02-25		(S No
18626/2025	07.03.2025	ABLAPL-1224/2025	T SETHI	GENERAL			BAIL-1	(S No
18627/2025	07.03.2025	ABLAPL-6241/2024	S DASH	GENERAL				(S No
18639/2025	07.03.2025	WP (C) - 20373/2019	B R MOHAPARA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18642/2025	07.03.2025	WP (C) - 5887/2025	G K NANDA	GENERAL			WRIT BRANCH-7	(S No 15

18644/2025	07.03.2025	WP (C) - 18693/2014	P K BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18646/2025	07.03.2025	WP (C) - 2143/2023	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18649/2025	07.03.2025	WP (C) - 2142/2023	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18652/2025	07.03.2025	WP (C) - 2144/2023	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18654/2025	07.03.2025	WP (C) - 2145/2023	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18656/2025	07.03.2025	RSA- 38/2021	A K BEHERA	GENERAL			SECOND APPEAL	(S No
18659/2025	07.03.2025	OJC- 6493/2001	G D MALLICK	GENERAL				(S No
18665/2025	07.03.2025	CMP- 583/2024	G D MALLICK	GENERAL			WRIT BRANCH-3	(S No 14
18669/2025	07.03.2025	CMP- 1295/2024	N ROUT	GENERAL				(S No 14
18695/2025	07.03.2025	ABLAPL- 2605/2019	S K DASH	GENERAL			BAIL-1	(S No
18699/2025	07.03.2025	CONTC- 7020/2024	S N SHARMA	GENERAL				(S No
18709/2025	07.03.2025	CRLREV- 528/2023	M R ROUSTRAY	GENERAL			CRIMINAL REVISION	(S No
18711/2025	07.03.2025	WP (C) - 4663/2025	P K PATRA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
18714/2025	07.03.2025	WP (C) - 17760/2012	J MISHRA	GENERAL			WRIT BRANCH-5	(S No 22
18715/2025	07.03.2025	WP (C) - 1480/2019	T MISHRA	GENERAL				(S No 22
18716/2025	07.03.2025	WP (C) - 2430/2018	T SWAIN	GENERAL			WRIT BRANCH-5	(S No 21
18719/2025	07.03.2025	WP (C) - 26518/2019	MK NAYAK	GENERAL			WRIT BRANCH-2	(S No 34
18723/2025	07.03.2025	OJC- 10208/2000	S K RATH	GENERAL				(S No

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18727/2025	07.03.2025	WP (C) - 33302/2024	M R BARIK	GENERAL				(S No 34
18728/2025	07.03.2025	WP (C) - 7190/2018	D RAY	GENERAL			WRIT BRANCH-7	(S No
18729/2025	07.03.2025	WP (C) - 10356/2004	D K BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 10
18730/2025	07.03.2025	WP (C) - 10146/2024	S RANI	GENERAL			WRIT BRANCH-6	(S No 36
18731/2025	07.03.2025	WP (C) - 20629/2009	S R BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 10
18732/2025	07.03.2025	WP (C) - 801/2025	M R BARIK	GENERAL			WRIT BRANCH-3	(S No 13
18733/2025	07.03.2025	WP (C) - 783/2025	M R BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
18734/2025	07.03.2025	WP (C) - 777/2025	M R BARIK	GENERAL				(S No 11
18735/2025	07.03.2025	WP (C) - 31180/2024	M R BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12
18737/2025	07.03.2025	WP (C) - 5163/2025	S GUPTA	GENERAL			WRIT BRANCH-8	(S No 41
18738/2025	07.03.2025	CRLMC- 3881/2023	M R BARIK	GENERAL			CRIMINAL MISC	(S No
18739/2025	07.03.2025	CMP- 780/2022	M M PANDA	GENERAL			WRIT BRANCH-6	(S No 26
18740/2025	07.03.2025	ABLAPL- 2128/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-04- 29	BAIL-1	(S No
18741/2025	07.03.2025	RSA- 108/2024	M M PANDA	GENERAL			SECOND APPEAL	(S No
18742/2025	07.03.2025	BLAPL- 157/2024	AK NAYAK	GENERAL			BAIL-2	(S No
18743/2025	07.03.2025	RVWPET- 391/2022	P K PARIDA	GENERAL			CIVIL REVISION	(S No
18744/2025	07.03.2025	RVWPET- 391/2022	P K PARIDA	GENERAL			CIVIL REVISION	(S No
18745/2025	07.03.2025	ABLAPL- 2048/2025	S CHOUDHURY	GENERAL			BAIL-2	(S No 18
18746/2025	07.03.2025	CRLREV-	K C TRIPATHY	GENERAL			CRIMINAL	(S

		436/2022					REVISION	No
18748/2025	07.03.2025	WP (C) - 23032/2024	G D MALLICK	GENERAL				(S No
18750/2025	07.03.2025	WP (C) - 20185/2024	R K MOHAPATRA	GENERAL				(S No
18751/2025	07.03.2025	WP (C) - 4141/2025	S N PANDA	GENERAL			WRIT BRANCH-5	(S No 32
18752/2025	07.03.2025	WP (C) - 7973/2020	J LENKA	GENERAL			WRIT BRANCH-1	(S No 31
18753/2025	07.03.2025	WP (C) - 21066/2024	P K MISHRA	GENERAL				(S No 31
18754/2025	07.03.2025	CRLREV- 536/2023	S BISWAL	GENERAL			CRIMINAL REVISION	(S No
18755/2025	07.03.2025	CRLMP- 1664/2024	P N NAYAK	GENERAL				(S No
18756/2025	07.03.2025	CRLMC- 2091/2022	J P KAR	GENERAL			CRIMINAL MISC	(S No
18757/2025	07.03.2025	RSA- 591/2005	J P KAR	GENERAL			SECOND APPEAL	(S No
18758/2025	07.03.2025	ABLAPL- 2189/2025	S N GAYA	GENERAL				(S No
18760/2025	07.03.2025	ABLAPL- 1492/2025	D DASH	GENERAL			BAIL-1	(S No
18761/2025	07.03.2025	ABLAPL- 1751/2025	L ACHARI	GENERAL				(S No
18764/2025	07.03.2025	WP (C) - 16464/2021	L D SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(S No 11
18823/2025	07.03.2025	ABLAPL- 13342/2024	J P KAR	GENERAL				(S No 11
18865/2025	07.03.2025	WP (C) - 1645/2003	G.K.TRIPATHY	GENERAL		Order Dtd. 2004-11- 18Petition,Annexure,		(S No 11
18872/2025	07.03.2025	ABLAPL- 2124/2025	NIRANJAN ROUT	GENERAL		Order Dtd. 2025-03- 05	BAIL-1	(S No
18874/2025	07.03.2025	CRLMP- 129/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03- 06		(S No
18875/2025	07.03.2025	CRLREV- 67/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03- 06		(S No
18877/2025	07.03.2025	BLAPL- 1605/2025	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2025-03- 05	BAIL-1	(S No 15

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